

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**PATNA BENCH, PATNA**  
**O.A. No. 050//00476/2020**

Order dated 05<sup>th</sup> March, 2021.

**C O R A M**

**HON'BLE MR. S.K. SINHA, MEMBER [A]**

1. Ajay Kumar Son of Sri Jai Nandan Sharma, MTS, Indian Nation Post Office, Dak Bungalow, Patna (Bihar).
2. Prem Prakash Son Of Sri Ram Sharan, MTS, Raj Bhawan Post Office, Patna (Bihar).

..... Applicant.

By Advocate :- Shri M.P. Dixit.

-Versus-

1. The Union of India through the Chief Post Master General, Bihar Circle, Patna-800001.
2. The Director Postal Services Office of the Chief Post Master General, Bihar Circle, Patna-800001.
3. The Senior Superintendent of Post Offices, Patna Division, Patna-800004
4. The Assistant Director (Recruitment) Office of the Chief Post Master General, Bihar Circle, Patna-800001.

..... Respondents.

By Advocate :- Shri Deepak Kumar.

**O R D E R (O R A L)**

**Sunil Kumar Sinha, M[A]** :- The instant OA has been preferred by two applicants against non-issuance of promotion order despite having cleared the Limited Departmental Competitive Examination (LDCE) for promotion from the post of MTS to the post of Postal Assistant/Sorting Assistant.

2. Today, learned counsel for applicants submits that both the applicants have been promoted and promotion order have been issued on 27.02.2021. The learned counsel also filed a copy of Order dated 27.02.2021 issued by Sr. Superintendent of Post Offices, Patna



Division, Patna in which the name of both the applicants figure at serial no. 1 and 2 for promotion to the cadre of Postal Assistant/Sorting Assistant. Learned counsel further submits that as the grievance of the applicants has been redressed, the applicants have no intention to pursue the OA further.

3. In view of the above, OA is disposed of as infructuous.



Bp/-

[Sunil Kumar Sinha]  
Member [A]